

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 20<sup>th</sup> FEBRUARY, 2024, 10:30 A.M.**

**CP (CAA)/3/GB/2023  
(CA (CAA)/4/GB/2023)**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Meghalaya Power Ltd. 2. Megha Technical & Engineers Pvt. Ltd. 3. NE Hills Hydro Ltd. (Transferor Companies) And Star Cement Meghalaya Ltd. (Transferee Company)
Under Section	U/s 230-232 of Companies Act, 2013.

For Petitioner (s) : Ms. Neha Somani, CS

For Respondent (s) :

**ORDER**

Ld. Authorised Representative CS Ms. N. Somani appears on behalf of the petitioner companies. Submits that they have complied with the orders of this Tribunal dated 12.01.2024 and an affidavit to this effect has already been filed. RD report is awaited.

List for further consideration on **28.03.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**H.V. Subba Rao**  
Member (Judicial)